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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT,
KARKARDOOMA COURTS DELHI**

ORDER

The following transfers & postings are hereby made in official exigency with immediate effect:-

Sl. No.	Name	From	To
1.	Ms. Parul Sharma D/o Sh. Deepak Kumar Sharma	PA in the Office Pool, East District, Karkardooma Courts, Delhi.	PA in the Court of Sh. Raghubir Singh, ADJ-01, East District, Karkardooma Courts, Delhi.
2.	Ms. Bharti Budhiraja W/o Sh. Sandeep Kr. Budhiraja E.C.:63977385	PA in the Court of Sh. Raghubir Singh, ADJ-01, East District, Karkardooma Courts, Delhi.	PA in the Court of Sh. Atul Krishna Agrawal, CMM, East District, Karkardooma Courts, Delhi.

Note .: Non-compliance of the transfer order or immediately proceeding on leave shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(DEEPAK JAGOTRA)


Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi.

No. 9530-39/P&T/Admn./Eas/KKD/2021

Delhi, the Dated 21/12/2021

Copy forwarded for information and necessary action to:-

1. I.d. Principal District & Sessions Judge (HQs), Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Administrative Officer (Judl.), Admn.-I, O/o Principal District & Sessions Judge (HQ), Delhi.
4. The Accounts Officer, East District, Karkardooma Courts, Delhi.
5. The Officers/Officials concerned.
6. Dealing Officials, Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. R&I Branch, East District, Karkardooma Courts, Delhi for uploading the same through LAYERS.
9. Dealing Official, LAYERS, Tis Hazari Courts, Delhi.
10. PS/Reader to the undersigned.
11. Concerned File.


Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi.